

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1901
ANSWERED ON:05.12.2006
COMPENSATION POLICY
Paraste Shri Dalpat Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to frame any compensation policy for victims of terrorist activities in view of the prevailing situation in the country;
- (b) if so, whether the Supreme Court has also directed the Government regarding policy on terror compensation as well asked the Government to rehabilitate and compensate dam oustees, people of flood affected areas and victims of accidents;
- (c) if so, the details in this regard; and
- (d) the action so far taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) to (d): Information is being collected and will be laid on the Table of the House.